

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.124 - C.P.(IB)/38(AHM)2023

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Manojkumar Babulal Agrawal  
V/s  
Bank of Baroda

.....Applicant

.....Respondent

**Order delivered on: 17/05/2023**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Adv.  
For the Respondent :

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another bench in post-lunch session, matter stands adjourn to 09.08.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj